## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3627 ANSWERED ON:14.12.2012 GENDER BUDGET STATEMENT Rajesh Shri M. B.

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the number of Demands for Grants in the Gender Budget Statement(GBS) has been stagnated at 33 for third consecutive year;
- (b) if so, whether the mainstream sectors and big budget schemes operated under various ministries have remained out of the preview of the GBS;
- (c) if so, the details thereof; and
- (d) the steps taken/to be taken by the Government to bring them under the GBS?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Number of Demands in the Gender Budget Statement (GBS) for the years 2009-2010 to 2012-2013 is as follows:

Year 2009-2010 2010-2011 2011-2012 2012-2013

No. of Demands 33 33 34 34 in the GBS

- (b) & (c): The Gender Budget Statement reflects only those schemes where at least normative 30% allocation is envisaged to benefit women. However, the overall budgetary allocations which impact women would be much higher than that reflected in the Statement.
- (d): The Gender Budget Statement, an important tool for reporting allocations made for women in the Union Budget, is prepared by the Ministry of Finance, which collects and collates information for the same from the various Ministries/Departments. The Ministry of Women and Child Development is mainly involved in capacity building of officials of Central and State Governments in order to strengthen the process of gender budgeting. A Gender Budgeting Plan Scheme was launched during 2007-08 to this effect. The Ministry has also developed a Gender Budgeting Handbook for Government of India Ministries & Departments and a Gender Budgeting Manual for Trainers. The Ministry has also undertaken one-to-one sessions with several departments to promote Gender Budgeting and to urge all Ministries /Departments to report in the GBS in respect of schemes undertaken by them to the Ministry of Finance.